

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 65 OF 2017**

**Dated: 28<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Green Energy Association ... Appellant(s)  
Vs.  
Chhattisgarh State Electricity Regulatory Commission & Ors... Respondent(s)**

Counsel for the Appellant(s) : Mr. Parinay Deep Shah  
Ms. Ritika Singhal  
Ms. Swagatika Sahooll  
Ms. Surabhi Pandey

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Sachin Dubey for R-1  
  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-2  
  
Ms. Divya Chaturvedi for R-4

**ORDER**

We have learned counsel for parties. Arguments are concluded.

**Judgment is reserved.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/pk*